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SLP(C)No. 23431 OF 2003
ITEM No.62

Court No. 8

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23431/2003

(From the judgement and order dated 11/03/2003 in WPTT 2/03
of The HIGH COURT OF CALCUTTA)

M/S. RAM SARUP INDUSTRIAL CORPORATION

Petitioner (s)

VERSUS

ADDL. COMMNR., COMMERCIAL TAXES & ORS.
(With Office Report)

Respondent (s)

Date : 15/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)Mr. D. Bharat Kumar, Adv.
Mr. Abhijit Sengupta,Adv.

Mr. Anand, Adv.

For Respondent (s)

Mr. Tara Chandra Sharma,Adv.

Ms. Neelam Sharma, Adv.

Mr. Tarun Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel for the respondents, adjourned for four weeks for filing counter affidavit.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master